

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 2156
TO BE ANSWERED ON 11.12.2015**

REVIEW OF SCSP AND TSP

**2156. SHRI B. VINOD KUMAR:
SHRI ARJUN LAL MEENA:
SHRI RAMSINH RATHWA:
SHRIMATI P.K.
SREEMATHI TEACHER:**

Will the Minister of PLANNING be pleased to state:

- a) whether the Government has conducted any study regarding implementation of Scheduled Castes Sub-Plan (SCSP) and Tribal Sub-Plan (TSP), if so, the details and the findings thereof;
- b) whether the Government provides funds to Non-Governmental Organisations (NGOs) for welfare activities under the Plans, if so, the details thereof along with funds allocated and released to NGOs during each of the last three years and the current year, State/UT-wise including Rajasthan;
- c) whether the Government proposes to release the Special Central Assistance (SCA) directly under the Plans to implementing agencies in States so that the SCA is fully utilised, if so, the details thereof;
- d) whether the Government released a hand book/manual containing all the guidelines to field level officers for proper implementing the SCSP and TSP, if so, the details thereof; and
- e) whether the Government/NITI Aayog considers to prepare a 10 year Vision Document based on 11th Five Year Plan for development of SCs and STs, if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND
MINISTER OF STATE FOR DEFENCE**

(RAO INDERJIT SINGH)

(a) **Yes Madam;** a “Research study on livelihood options, assets creation out of Special Component Plan (SCP) & Tribal Sub Plan (TSP) schemes and its impact among SCs and STs in India” was conducted under the aegis of the erstwhile Planning Commission, in 2007. The full report of the study, containing inter-alia

conclusions & recommendations is available in the web-link http://planningcommission.gov.in/reports/sereport/ser/stdy_scp.pdf.

(b) **Yes Madam;** the respective Ministries / Departments of Government of India provide funds to Non-Governmental Organizations (NGOs) for welfare activities. State-wise details of funds released to NGOs by the Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs, including to NGOs in Rajasthan, during last three years and current year, for the welfare SCs and STs are given in the Statement at Annexure-I and II respectively.

(c) The provision for Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP) and Special Central Assistance (SCA) to Tribal Sub-Plan (SCA to TSP) made in the budget of Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs respectively. The Ministries release funds to States and the States release the same to implementing agencies. There is no proposal at present to change the release procedure.

(d) A compendium containing guidelines for implementation of SCSP & TSP was circulated to Central Ministries / Departments and States / UTs by the erstwhile Planning Commission in the year 2006. Subsequently, Task Force guidelines (2010) and additional guidelines (2014) were issued to Central Ministries / Departments and revised guidelines to States /UTs in (2014). These guidelines are also available in the web link of erstwhile Planning Commission <http://planningcommission.gov.in/sectors/guide>.

(e) The strategies for development of SCs & STs have been spelt out in the Chapter 24 - 'Social Inclusion' of the 12th Five Year Plan document, which are based, inter alia on the outcome of the 11th Five Year Plan. At present, there is no proposal before NITI Aayog to prepare a 10 years Vision Document for SCs and STs separately.

STATE-WISE GRANT-IN-AID RELEASED TO NON GOVERNMENT ORGANISATION DURING LAST THREE YEARS AND CURRENT YEAR UNDER THE "SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANISATIONS WORKING FOR SCHEDULED CASTES"

Sl. No.	States/UTs	2012-13	2013-14	2014-15	2015-16 (upto 08.12.2015)
		Amount sanctioned and released (Rs. in Lakh)	Amount sanctioned and released (Rs. in Lakh)	Amount sanctioned and released (Rs. in Lakh)	Amount sanctioned and released (Rs. in Lakh)
1	Andhra Pradesh	80.81	54.18	26.06	7.57
2	Bihar	00	00	00	00
3	Chhattisgarh	00	00	00	00
4	Gujarat	23.28	50.27	23.80	00
5	Haryana	00	15.59	15.32	00
6	Himachal Pradesh	06.42	06.53	6.70	3.26
7	Jammu & Kashmir	06.72	10.87	6.17	13.52
8	Jharkhand	00	00	00	00
9	Karnataka	135.97	224.80	195.27	99.69
10	Kerala	0.69	0.69	00	00
11	Madhya Pradesh	82.59	194.27	40.14	00
12	Maharashtra	316.20	379.46	524.03	53.51
13	Odisha	110.54	192.25	246.51	00
14	Punjab	00	00	00	00
15	Rajasthan	98.00	115.61	206.92	14.63
16	Tamil Nadu	00	40.60	36.24	00
17	Uttar Pradesh	339.33	201.55	305.62	13.59
18	Uttarakhand	31.32	9.81	1.64	00
19	West Bengal	50.59	77.34	45.66	11.90
20	NCT of Delhi	120.80	208.00	139.62	42.00
21	Assam	60.48	63.17	52.99	7.29
22	Manipur	18.82	50.49	30.01	4.05
23	Tripura	3.51	00	00	00
	Grand Total	1486.07	1895.49	1902.70	271.01

STATE-WISE GRANT-IN-AID RELEASED TO NON GOVERNMENT ORGANISATION DURING LAST THREE YEARS AND CURRENT YEAR UNDER THE "SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANISATIONS WORKING FOR SCHEDULED TRIBES"

Sl.No.	Name of the State	(Amount in Rs Lakh)			
		2012-13	2013-14	2014-15)	2015-16(as on 08.12.2015)
1	Andhra Pradesh	120.68	307.11	34.43	179.40
2	Arunachal Pradesh	80.34	671.33	449.75	65.30
3	Assam	83.90	99.26	87.55	0.00
4	Chhattisgarh	16.20	95.24	49.44	0.00
5	Gujarat	0.00	83.79	213.72	13.01
6	Himachal Pradesh	1.58	153.08	170.74	0.00
7	Jharkhand	118.50	307.29	657.26	86.00
8	Jammu & Kashmir	0.00	18.49	40.36	0.00
9	Karnataka	94.66	166.75	248.89	171.88
10	Kerala	62.64	70.23	99.07	43.69
11	Madhya Pradesh	70.54	64.80	101.90	0.00
12	Maharashtra	231.47	62.82	196.97	18.24
13	Manipur	125.43	213.81	210.92	19.18
14	Meghalaya	293.50	857.92	672.15	0.00
15	Mizoram	0.00	40.27	40.40	0.00
16	Nagaland	0.00	10.50	32.15	0.00
17	Odisha	183.05	222.22	303.98	26.84
18	Rajasthan	0.00	0.00	83.31	0.00
19	Sikkim	0.00	28.29	25.64	0.00
20	Tamil Nadu	23.31	34.34	35.10	0.00
21	Telangana	0.00	23.72	23.75	0.00
22	Tripura	32.95	1.07	17.15	0.00
23	Uttarakhand	28.57	90.24	118.67	0.00
24	Uttar Pradesh	0.00	16.84	69.05	15.82
25	West Bengal	234.21	360.57	452.53	137.48
26	Delhi	7.36	0.00	15.11	0.00
	Grand Total	1808.88	4000.00	4450.00	776.84